GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO. 1040

TO BE ANSWERED ON MARCH 02, 2016

PMAY

No. 1040. SHRI NAGENDRA KUMAR PRADHAN:

SHRI VINAYAK BHAURAO RAUT:

SHRI P.P. CHAUDHARY:

SHRI CHANDRA PRAKASH JOSHI:

DR. SHRIKANT EKNATH SHINDE:

SHRI P.C. MOHAN:

SHRI RAHUL SHEWALE:

SHRI NARANBHAI KACHHADIYA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has fixed a target of constructing two crore affordable houses under Pradhan Mantri Awas Yojana;
- (b) if so, the details thereof;
- (c) whether the Government has made any plan for the same;
- (d) if so, the details thereof along with the State-wise number of houses likely to be constructed;
- (e) the amount likely to be spent on this project and the manner in which it would be generated;
- (f) the time by when these houses are likely to be constructed; and
- (g) the time by when the work is likely to be initiated along with the present status thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) to (d): The Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission, launched on 25.6.2015, aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor with the housing shortage estimated at 2 crore.

The Mission Guidelines makes it incumbent upon the States/UTs to undertake demand survey for assessing actual demand of housing. Overall housing requirement under the Mission will, therefore, emerge after demand assessment by all States/Cities.

- (e): The amount needed for the projects will vary as the Scheme progresses. Financial resources required under the Mission will be met through Central assistance and shares of State/Urban Local Body /Beneficiary. State Governments/Urban Local Bodies (ULBs) may, however, monetize the land required for the projects in lieu of their share.
- (f) & (g): Land and colonisation are State subjects, proposals of States in this Ministry are considered for sanctioning admissible central assistance for the projects approved at State Level. As the projects under the Mission are undertaken by the States/UTs, pace of construction of houses under the Mission, therefore, varies from State to State. The Mission, however, envisions housing for all by 2022. Details of proposals for construction of Economically Weaker Section (EWS) houses accepted for Central assistance upto 31/1/2016 under Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission, is at Annexure.

Details of proposals for construction of houses accepted for central assistance under Mantri Awas Yojana (PMAY)

(Rs in Crore)

SI. No.	Name of the State	No of Cities	No of Project	Central Assistance Accorded	Central Assistance Released (Projects)	EWS Houses
1	Andhra Pradesh	59	110	2,897.21	334.95	1,93,147
2	Bihar	40	40	199.73	-	13,315
3	Chhattisgarh	9	11	190.05	76.02	12,670
4	Gujarat	7	44	396.77	75.75	32,311
5	Jharkhand	38	38	303.59	50.00	20,239
6	Madhya Pradesh	16	17	288.62	115.45	19,241
7	Mizoram	8	8	154.29	8.18	10,286
8	Orissa	1	4	83.22	10.50	5,548
9	Rajasthan	19	23	184.61	37.53	12,307
10	TamilNadu	175	197	510.20	40.50	34,013
11	Telangana	63	144	1,207.22	61.74	80,481
12	Uttarkhand	1	2	6.96	-	464
13	West Bengal	108	108	1,123.20	88.85	74,880
Grand Total :-		544	746	7,545.65	899.46	5,08,902